

\236ITEM NO.102

COURT NO.8

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s).5913-5920/2008

COMMR.OF COMMERCIAL TAX & ORS.

Appellant(s)

VERSUS

M/S BAJAJ AUTO LTD.& ANR.

Respondent(s)

(with interim relief and office report)

WITH C.A. No. 5921/2008

Date : 10/02/2016 These appeals were called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE SHIVA KIRTI SINGH

HON&#39;BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr. Jaideep Gupta, Sr. Adv.

Mrs. Kirti Renu Mishra, AOR

Ms. Apurva Upmanyu, Adv.

For Respondent(s) Mr. Arvind P. Datar, Sr. Adv.

RR-1 in Mr. Pratap Venugopal, Adv.

CA 5913-20/2008 Ms. Surekha Raman, Adv.

Mr. Purushottam Kumar Jha, Adv.

for M/s. K. J. John & Co.

Mr. Rajiv Shankar Roy, Adv.

Mr. Avrojyoti Chatterjee, Adv.

Mr. Abhijit S. Roy, Adv.

Mr. Pranab Kumar Mullick, AOR

Mr. Sukumar, Adv.

Mr. Aditya Mehrotra, Adv.

Mr. Sebat Kumar Deuria, Adv.

in CA5921/08 Mr. M. P. Devanath, AOR

Mr. Vivek Sharma, Adv.

Mr. Aditya Bhattacharya, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Arguments concluded.

Judgment reserved.

(SANJAY KUMAR-I)

AR-CUM-PS

(JASWINDER KAUR)

COURT MASTER